



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.10.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 13.10.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey Anshul Rai	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3 Neha Agarwal Aditya Kumar-R12 Gaurav Mitra-R2, 6, 9

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar